



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,12th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
13	WP(C)/3753/2021 B/O	PARTHAPRATIM PHUKAN Versus PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
ORDERS				
14	WA/146/2021 FIXED	ABIDA KHATUN AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED	MR. T J MAHANTA SC, PNRD GA, ASSAM MR. R ALI MR. H A AHMED

=====

LEAVE NOTE OF ADVOCATES FOR 12/08/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,12th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
18	WP(C)/8615/2019 FIXED WITH LCR (ONE FILE)	SALEHA KHATUN @ MALEHA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 12/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,12th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/2274/2021	ARIFUL ISLAM Versus THE STATE OF ASSAM	MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	AB/2305/2021 B/O	MD. DILDAR HUSSAIN @ DILJAR HUSSAIN @ PAGLA DOCTOR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI	PP, ASSAM
<u>BAIL HEARING</u>				
3	AB/1176/2021	ALIMUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	PP, ASSAM
<u>ORDERS</u>				
4	Review.Pet./30/2021 WP(C)/831/2021 (D/O)	TAJ UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	SC, IWT SC, TRANSPORT

=====

LEAVE NOTE OF ADVOCATES FOR 12/08/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,12th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

JUDGEMENT

42	Crl.Rev.P./415/2019 (AT 10:30 AM)	MD. JIARUDDIN AHMED Versus AMINA BEGUM	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MR. R BORA	MR. H RAHMAN MR. A CHAMUAH MR. P P BORTHAKUR MR. S D ROY MS P AGARWAL MAYUR DAS MS A HANDIQUE
	WITH			
43	Crl.Pet./29/2019	AMINA BEGUM Versus JAIUDDIN AHMED	MR. H RAHMAN MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MS P AGARWAL MS A HANDIQUE MR. C P SHARMA	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA
44	Crl.Pet./559/2020 (AT 10:30 AM)	KARISHMA KAYAL Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR. R SARMAH MR. P K MUNIR MS T PARASHAR	MS. R BARUAH, R-2 MR. M PHUKAN, ADDL. P.P., ASSAM (R-1) MR B GOGOI, R-2 MR D SAIKIA, R-2 PP, ASSAM MR. D S DEKA, R-2 MS. P BARUA, R-2

BAIL HEARING

45	AB/1995/2021 WITH OFFICE NOTE, FIXED	BINOD GHEISING Versus THE STATE OF ASSAM	MR. M K SHARMA MS. S S SAIKIA	PP, ASSAM
46	AB/2126/2021 FIXED	SURUJ KUMAR PARIDA Versus STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
	WITH			
47	Bail Appln./1725/2021	GOPAL RAY Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM

HEARING

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/08/2021

-

1) MR. L P SHARMA 12-07-2021 To 08-10-2021

2) MS. D GHOSH 11-08-2021 To 16-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,12th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)
DATED 09-08-2021 TO 13-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
26	WP(C)/3663/2021 (BY SLIP)	MINTU MODOK AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA M R Sharma	SC, ELEM. EDU SC, BTC ASSTT.S.G.I.
27	WP(C)/3697/2021 (BY SLIP)	LEARNISH PEGU Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY	GA, ASSAM
28	WP(C)/3699/2021 (BY SLIP)	DEEP NARZARY Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY	GA, ASSAM
29	WP(C)/3700/2021 (BY SLIP)	AJIT TERANG Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY	GA, ASSAM
30	WP(C)/3708/2021 (BY SLIP)	ANTHONY RONGPI Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM
31	WP(C)/3709/2021 (BY SLIP)	SHEIJANG CHONGLOI Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM
32	WP(C)/3741/2021 B/O	SUBHASHINI NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER M J ABEDIN	SC, AG SC, IWT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/08/2021

-

- | | | | | |
|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH | 11-08-2021 | To | 16-08-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,12th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	Cont.Cas(C)/247/2021 B/O	MANOJ KALITA Versus M.S. MANIVANNAN, IAS AND ANR.	MR A CHOUDHURY MR. R Deka S I AKAND	
35	WP(C)/3737/2021 B/O	MCLEOD RUSSEL (INDIA) LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D DEKA MS. N UPADHYAY MR. A I Aii MR A BHUYAN	SR. GA, ASSAM
36	WP(C)/3739/2021 B/O	BANJIT MEDHI Versus THE RESERVE BANK OF INDIA AND 3 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	
37	WP(C)/3757/2021 CAVT. NO.05082/021, B/O	AKASH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. H. BURAGOHAIN MS A DEVI	GA, ASSAM MR S KHOUND FOR CAVEATOR SC, AFDC

LEAVE NOTE OF ADVOCATES FOR 12/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,12th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------------------	---------------------	----------------------------	----------------------------

ORDERS

49	I.A.(CrI.)/241/2021 WITH LCR 4 FILES, FIXED in CrI.A./26/2021 WITH CrI.A./26/2021	ANAR ALI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
		ANAR ALI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 12/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,12th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	Cont.Cas(C)/231/2021 FIXED	SRI JAGADISH DAS @ JAGADISH CHANDRA DAS Versus SMT ANIMA BORO AND 2 ORS	MR. S C KEYAL MR R K MOUR	
ADMISSION				
22	WP(C)/1900/2016 FIXED	SMTI JOONMANI PAGAG GAM Versus THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.K DAS	MR.B K SHARMA MR J NARAH(R-5) MR J PAYENG(R-5) SC, SOCIAL WELFARE MR.T DOLEY(R-5)
23	WP(C)/8694/2018 FIXED	SUKUMAR SARKAR AND 7 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. R M CHOUDHURY	SC, SECONDARY EDU. DEPARTMENT MR J ABEDIN (SC, ELEMENTARY EDU. DEPT.) MR. R K TALUKDAR (SC, AG, R- 9 MS. M D BORAH (SC, PENSION DEPT.) MR. C BARUAH SC, FINANCE DEPTT.
WITH				
24	WP(C)/7873/2015	NOMAL CH. BORDOLOI and 38 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.B P BORAH MR.P GOSWAMI MRB TAID MR.P J DUTTA	SC, ELEMENTARY EDUCATION
25	WP(C)/2988/2020 B/O	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. B K DAS MR H P GUWALA SC, NF RLY
ORDERS				
26	WP(C)/1899/2014 WITH WA 15/2011 (D/O) FIXED	MRS. ANOWARA BEGUM and 8 ORS Versus THE UNION OF INDIA and 22 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR.B K SARMA MR.B SINHA SC, SOCIAL WELFARE ASSTT.S.G.I.

27 **WITH**
WP(C)/2635/2013

ALL ASSAM SUPERVISORS' ASSOCIATION
ICDS
Versus
THE UNION OF INDIA and 2 ORS

MR.D K MISHRA
MR.B PRASAD
MR.M SARANIA
MR.S U AHMED
MS.M GOSWAMI

MR.B K SHARMA
MR.R ISLAM
MR.K C ROYR-1
C.G.C.
MR.C K S BARUAH
MR.J DEKA
MR.B SINHA
ASSTT.S.G.I.
SC, SOCIAL WELFARE

WITH
I.A./1436/2015
in WP(C)/2635/2013

NARAYAN DAS and ORS.
Versus
ALL ASSAM SUPERVISORS ASSOCIATION
ICDS

MR.R ISLAM

MR.B K SHARMA
MR.M SARANIA
SC, SOCIAL WELFARE

28 **WITH**
WP(C)/23/2014

MRS. ANOWARA BEGUM and 4 ORS
Versus
THE UNION OF INDIA and 2 ORS

MR.N ISLAM
MS.M BARMAN
MS.D GHOSH
MR.M ISLAM
MS.B GOGOI

MR.B K SARMA
MR.B SINHA
ASSTT.S.G.I.
SC, SOCIAL WELFARE

=====

LEAVE NOTE OF ADVOCATES FOR 12/08/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,12th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
35	Bail Appln./1857/2021 FIXED	NASIRUDDIN AHMED Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
36	Bail Appln./1900/2021 B/O	MD. HABIBUL HAQUE @ HABIBAR HOQUE Versus THE STATE OF ASSAM	MR. A AWAL MR. D BORA	PP, ASSAM
37	Bail Appln./1906/2021 B/O	JANARDAN BORDOLOI AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
MOTION				
38	AB/2322/2021 B/O	KAMAL MANDAL AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S A BARBHUYAN	PP, ASSAM
39	AB/2326/2021 B/O	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
40	WP(C)/3631/2021 FIXED	TARA PRASAD DAS AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM MR K JAIN MS H FATIMA	GA, ASSAM SC, PWD SC. REVENUE
41	WP(C)/3707/2021 FIXED	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. R SINGHA	SC, WATER RESOURCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/08/2021

-

- | | | | | |
|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH | 11-08-2021 | To | 16-08-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,12th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
13	AB/1028/2021 B/O	SALAMUDDIN AHMED Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 12/08/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021